

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 409 of 2001
(OA 29 of 97)

Date of order : 15.6.2001

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman
Hon'ble Mr. B.P.Singh, Administrative Member

UNION OF INDIA & ORS.

VS

DIWAKAR SINGH

For the applicants : Mr.P.K.Arora, counsel

For the respondents: In person.

O R D E R

Through this application the applicants who is the respondents in OA 29/97 seeks extension of time to implement the order of this Tribunal. Earlier also on 23.11.2000 time was ^{granted} extended to the applicants for implementing the order.

2. Today it is informed by the 1d. counsel for the applicants (respondents in OA) that 4 out of 5 enquiries have already been disposed of and one enquiry is also at the final stage and the orders are likely to be passed in about 6-8 weeks.

3. Having considered the submissions of both the parties, we extend the period for implementing the order of this Tribunal for a period of 6 weeks from today. No further extension shall be granted.

4. MA stands disposed of. No order as to costs.

Shyam

MEMBER (A)

in

Gupta

VICE-CHAIRMAN